

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1505
TO BE ANSWERED ON 25th JULY, 2017

CORRUPTION IN PDS

1505. DR. PRABHAS KUMAR SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has received complaints regarding irregularities in Public Distribution System (PDS);
- (b) if so, the details thereof during the last three years, State-wise;
- (c) whether the Government has any plan to strengthen and streamline the PDS; and
- (d) if so, the details thereof?

N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): There have been complaints about irregularities in the functioning of the Targeted Public Distribution System (TPDS) including leakage/diversion of foodgrains, foodgrains not reaching the intended beneficiaries, issuance of ration cards to ineligible persons, etc. in some States/regions in the country. TPDS is operated under the joint responsibility of the Central and the State/Union Territory (UT) Governments wherein the operational responsibilities for implementation of TPDS within the State/UT rest with the State/UT Governments concerned. Therefore, as and when complaints are received by the Government from individuals and organizations as well as through press reports, these are referred to the State/UT Governments concerned, if required, for inquiry and appropriate action. A statement indicating State-wise number of complaints on Targeted Public Distribution System [TPDS] received from 2014 to 2016 is at Annexure.

(c) & (d): The Government has initiated a Plan Scheme on End-to-end Computerisation of TPDS operations on cost sharing basis with States / UTs. The Scheme comprises of activities namely, digitization of ration cards/beneficiaries and other databases, computerisation of supply-chain management, setting up of transparency portals and grievance redressal mechanisms and installation of e-PoS devices at Fair Price Shops and issuance of foodgrains through biometric authentication. 100% ration cards have been digitized and approximately 2.45 lakh e-PoS devices are currently installed at Fair Price Shops. Aadhaar Seeding at national level is 78.6%. Online allocation is being done in 30 States/UTs, supply-chain management implemented in 20 States/UTs, Transparency Portal set up in all States/UTs, and online Grievance Redressal Mechanism / toll free helpline number has been set up in all States/UTs.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO. 1505 DUE FOR ANSWER ON 25.07.2017 IN THE LOK SABHA

STATEMENT: COMPLAINTS ON TPDS RECEIVED IN THE DEPARTMENT FROM INDIVIDUALS, ORGANISATIONS & THROUGH MEDIA REPORTS ETC FROM 2014 TO 2016

S. No.	State/UT	2014	2015	2016
1	Andhra Pradesh	4	8	5
2	Arunachal Pradesh	1	1	-
3	Assam	5	34	32
4	Bihar	55	106	81
5	Chhattisgarh	3	6	9
6	Delhi	78	113	91
7	Goa	-	-	1
8	Gujarat	16	8	12
9	Haryana	26	35	34
10	Himachal Pradesh	-	4	5
11	J&K	-	5	3
12	Jharkhand	16	32	29
13	Karnataka	6	16	22
14	Kerala	1	16	22
15	Madhya Pradesh	7	17	24
16	Maharashtra	25	48	62
17	Manipur	1	6	4
18	Meghalaya	2	7	9
19	Mizoram	-	-	-
20	Nagaland	3	-	2
21	Orissa	8	22	43
22	Punjab	5	10	7
23	Rajasthan	31	33	59
24	Sikkim	-	-	-
25	Tamil Nadu	7	22	33
26	Telangana	-	10	1
27	Tripura	-	-	1
28	Uttarakhand	8	24	21
29	Uttar Pradesh	137	197	461
30	West Bengal	11	32	29
31	A&N Island	-	-	1
32	Chandigarh	3	6	2
33	D& N Haveli	1	-	1
34	Puducherry	-	-	-
TOTAL		460	818	1106